

OFFICE ORDER NO. 48 /APPTT.

RANCHI DATED THE 23RD SEPTEMBER, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	Work/duties allocated	Remarks
01	02	03	04
01	Sri Tej Pratap Shukla, Assistant Registrar (Non-Judicial)	In-charge, Fax Section	In addition to his present assigned work

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Kaushal Kishore Jha No. 2
Registrar General I/c

MEMO NO. 4625 /APPTT.

RANCHI DATED THE 23RD SEPTEMBER, 2024

Copy forwarded to the Office of Registrar General/ Registrar (Establishment)/ Registrar (Administration) I/c/ the Registrar (Vigilance) I/c/ the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS Secretariat/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


23/9/24
Registrar General I/c